

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5474

ANSWERED ON:06.09.2011

INCLUSION OF LANGUAGES IN EIGHTH SCHEDULE

Bhoi Shri Sanjay;Thakur Shri Anurag Singh

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of languages which are under consideration of the Government for inclusion in the Eighth Schedule of the Constitution, language-wise including Himachali, Bhoti and Kosali; and

(b) the time by which any decision in this regard is likely to be taken?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): At present there are demands for inclusion of 38 more languages including Pahari (Himachali), Bhoti and Sambalpuri (Kosali) in the Eighth Schedule to the Constitution of India. These are: (1) Angika, (2) Banjara, (3) Bazika, (4) Bhojpuri, (5) Bhoti, (6) Bhotia, (7) Bundelkhandi (8) Chhattisgarhi, (9) Dhatki, (10) English, (11) Garhwali (Pahari), (12) Gondi, (13) Gujjar/Gujjari (14) Ho, (15) Kachachhi, (16) Kamtapuri, (17) Karbi, (18) Khasi, (19) Kodava (Coorg), (20) Kok Barak, (21) Kumaoni (Pahari), (22) Kurak, (23) Kurmali, (24) Lepcha, (25) Limbu, (26) Mizo (Lushai), (27) Magahi, (28) Mundari, (29) Nagpuri, (30) Nicobarese, (31) Pahari (Himachali), (32) Pali, (33) Rajasthani, (34) Sambalpuri/Kosali, (35) Shourseni (Prakrit), (36) Siraiki, (37) Tenyidi and (38) Tulu.

(b): A Committee was set up in 2003 under the Chairmanship of Shri Sitakant Mohapatra to evolve a set of objective criteria for inclusion of more languages in the Eighth Schedule to the Constitution of India. The Committee submitted its report in 2004. The report of the Committee is under consideration in consultation with the concerned Departments/Ministries of the Central Government. No time frame can be fixed for consideration of the demands for inclusion of more languages in the Eighth Schedule.